

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1942
TO BE ANSWERED ON JULY 31, 2025**

FINANCIAL ASSISTANCE FOR STORM WATER DRAIN PROJECTS

**NO. 1942. SHRI BASTIPATI NAGARAJU:
 SHRI MOHIBBULLAH:
 SHRI B K PARTHASARATHI:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the schemes implemented by the Government to provide financial assistance for storm water drain projects;**
- (b) the details of the total number of storm water drain projects supported by the Government under its schemes, State-wise including district-wise for Andhra Pradesh and Uttar Pradesh;**
- (c) the details of the physical progress of sanctioned storm water drain projects, State-wise including district-wise for Andhra Pradesh and Uttar Pradesh;**
- (d) the details of the funds allocated and released for storm water drain projects, year and State-wise;**
- (e) whether the Government has conducted any audit of the quality of storm water drains constructed under its schemes; and**
- (f) if so, the details and the findings thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): As per seventh schedule (Article 246) of the Constitution, Water including drainage and embankments are State subjects. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States to strengthen Urban Planning ecosystem.

Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched in the year 2015, under which storm water drainage was an admissible component which involved construction and improvement of drains/ storm water drains.

Funds under AMRUT were allocated/released State/UT wise and not sector wise. Under AMRUT, 838 Storm Water Drainage projects submitted by the States worth ₹3016.82 crore have been approved by the Ministry. The State-wise details of total number of projects, project cost and physical status of storm water drain projects approved under AMRUT is given in Annexure I.

Under AMRUT, State of Andhra Pradesh has taken up 14 drainage projects worth ₹342.72 crore. As reported by the State on AMRUT portal works worth ₹198.75 crore have been physically completed. District wise details is given in ANNEXURE II. No drainage project under AMRUT has been taken up by the State of Uttar Pradesh.

(e) & (f): The Mission guidelines have provisions for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Funds are released to the States/ UTs upon satisfactory compliance of IRMA reports. Also, in order to fast-track the implementation of projects, the progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs and ULBs. There is a dedicated AMRUT online portal for tracking the progress of projects. Further, NITI Aayog had conducted a review in June 2020 on the evaluation of Centrally Sponsored Schemes in the Urban Transformation Sector, including AMRUT. The study assessed key parameters such as coverage, incorporation of universal design, gender mainstreaming, pro-poor design, migration, and beneficiary targeting. The performance under the scheme was reported Satisfactory as it aims to improve the quality of life of all including the poor and disadvantaged.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) to (d) OF UNSTARRED QUESTION NO. 1942 REGARDING “FINANCIAL ASSISTANCE FOR STORM WATER DRAIN PROJECTS”, DUE FOR ANSWER IN THE LOK SABHA ON 31.07.2025:

Status of storm water drainage projects under AMRUT

Sl. NO	State /UT	No. of projects	Project Cost (In ₹. Cr.)	Physical completion (In ₹. Cr.)
1	Andaman and Nicobar Islands	8	4.02	4.02
2	Andhra Pradesh	14	342.72	198.76
3	Arunachal Pradesh	3	40.37	40.37
4	Bihar	3	237.99	207.82
5	Delhi	3	5.38	5.38
6	Gujarat	36	224.49	224.03
7	Haryana	19	452.37	442.04
8	Himachal Pradesh	10	31.91	31.91
9	Jammu and Kashmir	36	184.73	184.73
10	Karnataka	83	238.06	238.06
11	Kerala	535	363.40	357.44
12	Madhya Pradesh	23	248.32	248.32
13	Maharashtra	1	94.06	94.06
14	Mizoram	3	57.20	57.20
15	Nagaland	8	79.75	78.40
16	Rajasthan	6	63.07	63.07
17	Sikkim	25	14.91	14.91
18	Uttarakhand	15	32.57	32.57
19	West Bengal	7	301.50	301.50
	Grand Total	838	3016.82	2824.59

ANNEXURE-II REFERRED TO IN REPLY TO PART (a) to (d) OF UNSTARRED QUESTION NO. 1942 REGARDING “FINANCIAL ASSISTANCE FOR STORM WATER DRAIN PROJECTS”, DUE FOR ANSWER IN THE LOK SABHA ON 31.07.2025:

Status of storm water drainage projects under AMRUT in Andhra Pradesh

Sl. No.	District	No. of projects	Project Cost (In ₹. Cr.)	Physical completion (In ₹. Cr.)
1	Anantapur	2	21.37	3.28
2	East Godavari	4	169.29	134.60
3	Krishna	2	19.02	13.71
4	Nellore	2	82.02	29.15
5	Srikakulam	2	38.83	5.82
6	Chittor	2	12.19	12.19
	Total	14	342.72	198.75